

**SHRI SAMAR GUHA** I introduce the Bill

**FREEDOM ON ENTRY TO PUBLIC PLACES OF WORSHIP BILL\***

**SHRI SAMAR GUHA (Contd.)** I beg to move for leave to introduce a Bill to provide for freedom of entry to public places of religious worship and for matters connected therewith

**MR DEPUTY-SPEAKER** The question is

‘That leave be granted to introduce a Bill to provide for freedom of entry to public places of religious worship and for matters connected therewith’

*The motion was adopted*

**SHRI SAMAR GUHA** I introduce the Bill

**CIVIL LIBERTIES COMMISSIONS BILL\***

**DR KARNI SINGH (Bikaner)** I beg to move for leave to introduce a Bill to provide for the setting up of Civil Liberties Commissions to investigate infringement of civil liberties guaranteed by the Constitution

**MR DEPUTY-SPEAKER** The question is

“That leave be granted to introduce a Bill to provide for the setting up of Civil Liberties Commissions to investigate infringement of Civil liberties guaranteed by the Constitution.

*The motion was adopted*

**DR KARNI SINGH** I introduce the Bill

**CONSTITUTION (AMENDMENT) BILL\***  
(Substitution of article 335)

**SHRI C T DHANDAPANI (Dharapuram)** I beg to move for leave to introduce

a Bill further to amend the Constitution of India

**MR. DEPUTY-SPEAKER :** The question is :

“That leave be granted to introduce a Bill further to amend the Constitution of India ”

*The motion was adopted*

**SHRI C T DHANDAPANI** I introduce the Bill

**FACTORIES (AMENDMENT) BILL\***  
(Amendment of Section 2)

**SHRI C T DHANDAPANI (Dharapuram)** I beg to move for leave to introduce a Bill further to amend the Factories Act, 1948

**MR DEPUTY-SPEAKER** The question is

That leave be granted to introduce a Bill further to amend the Factories Act, 1948 ”

*The motion was adopted*

**SHRI C T DHANDAPANI** I introduce the Bill

**RAILWAYS (ABOLITION OF CASUAL LABOUR) BILL\***

श्री हुकम चव कछबाय (मुरेना) उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि रेलों में आकस्मिक श्रम नियोजित करने की पद्धति के उन्मादन का उपाय करने वाले विधेयक को पुर स्थापित करने की अनुमति दी जाये।

**MR DEPUTY-SPEAKER :** The question is

“That leave be granted to introduce a Bill to provide for the abolition of the practice of employing casual labour in the Railways ”

*The motion was adopted*